

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5829/2022

PALLAVI SHARMA

Appellant(s)

VERSUS

ASHIANA MAINTENANCE SERVICES LLP & ORS.

Respondent(s)

Date : 15-01-2026 This appeal was called on for hearing today.

For Appellant(s) : Mr. Amit Pawan, AOR

For Respondent(s) :

Mr. Sahil Tagotra, AOR  
Ms. Ishani Shekhar, Adv.  
Ms. Shreya Kasera, Adv.

Mr. Anjuman Tripathy, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Ld.Counsel for the petitioner has failed to take fresh steps and to file fresh particulars, despite the grant of last opportunity, for service on respondent No.2. It has been submitted by Ld. Counsel for the petitioner that the same would be done during the course of the day. Let the same be done. If fresh steps are taken and fresh particulars are filed as above, let notice be issued immediately and list on 12.2.2026, else Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.

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SUJATA SINGH  
Registrar